



The Gauhati High Court At Guwahati

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

N O T I C E

It is for information of all concerned that on 09.08.2024 (Friday):-

- 1. The Division Bench-I has been re-constituted and will comprise of Hon'ble Mr. Justice M.R. Pathak and Hon'ble Mr. Justice K.R. Surana instead of Hon'ble Mr. Justice Lanusungkum Jamir and Hon'ble Mr. Justice K.R. Surana and will sit in Court No. 3.**
- 2. The Single Bench of Hon'ble Mr. Justice Lanusungkum Jamir will not sit and the matters listed before the said bench are deferred and will be notified later on.**
- 3. The Single Bench of Hon'ble Mr. Justice M.R. Pathak will not sit and the matters listed before the said bench are deferred and will be notified later on. Urgent matters, if any, may be mentioned before the Single Bench of Hon'ble Mrs. Justice Malasri Nandi.**
- 4. The Single Bench of Hon'ble Mr. Justice P.J. Saikia will not sit and the matters listed before the said bench will be taken up by the Single Bench of Hon'ble Mr. Justice Mridul Kumar Kalita.**
- 5. Item nos. 2-12 and 17-53 listed before the Single Bench of Hon'ble Mr. Justice Mridul Kumar Kalita are deferred and will be notified later on. Urgent matters, if any, may be mentioned before the Single Bench of Hon'ble Mr. Justice Robin Phukan.**

BY ORDER

Dated, Guwahati, the 08th August, 2024.